

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:843

ANSWERED ON:17.08.2007

RESTORATION OF SWAJALDHARA SCHEME IN KARNATAKA

Joshi Shri Pralhad Venkatesh;Thomas Shri P.C.

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the Government proposes to drop Centrally sponsored scheme of `Swajaldhara`;
- (b) if so, the reasons therefor;
- (c) whether the State of Karnataka has requested the Centre to restore this scheme; and
- (d) if so, the steps taken by the Government in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI CHANDRA SEKHAR SAHU)

(a) & (b) Yes Sir. This decision has been arrived on the basis of recommendations of Annual All India State Ministers Conference held in January 2006 wherein various State Ministers made a recommendation and raised practical difficulties regarding compulsory community contribution in implementing the programme. However, the principles of Swajaldhara have been accepted by Government of India, with the change only in the pattern of funding from Government of India to States from 90:10 central: community share to 50:50 centre:state share. The States can institutionalize and encourage community contribution as per local conditions as a percentage component of their State share.

(c) & (d) State Governments, including Karnataka, have requested the Centre to continue the scheme in its present form. However, the decision to make changes in the Swajaldhara pattern of funding has been taken after due consultation with States. In order to maintain uniformity regarding implementation of the scheme and funding pattern in all the States the approach of the Government would be as stated above. The Government of India stands committed to extend financial assistance to complete all ongoing projects in which substantial physical and financial progress has already been made.